

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1941  
ANSWERED ON:29.11.2002  
NABARD LOAN TO STATES UNDER RIDF  
TRILOCHAN KANUNGO

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) the criterion to select projects and granting RIDF loans to States;
- (b) the State-wise details of the projects selected for granting loans under RIDF;
- (c) the amount of investment made by NABARD under RIDF in each of the States till date; and
- (d) the outstanding debt under RIDF with each of the States as on date?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) National Bank for Agriculture and Rural Development (NABARD) has reported that individual projects are selected and prioritized by the concerned State Governments for creation of rural infrastructure. These projects are then appraised by NABARD with regard to technical feasibility and financial/economic viability before sanction.

(b) and (c) NABARD sanctions projects to State Governments for purposes such as irrigation roads, bridges, watershed management, flood protection, drainage works, soil conservation, fishing harbour, inland navigation, primary/secondary school, joint forest management, rubber plantation, public health, rural drinking water, rural market yard, rural godown, citizen information center, food park, system improvement in power sector, mini hydel projects, animal husbandry, anganwadi and seed farms, etc. The State-wise amount of total funds sanctioned and disbursed by NABARD under various tranches of Rural Infrastructure Development Fund (RIDF) is given in Statement.

(d) The State-wise RIDF loans outstanding as on 31 October, 2002 is given in Statement II.